

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

19.

**IA 1993(MB)2024 IN
C.P. (IB)/912(MB)2022**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **29.04.2024**

NAME OF THE PARTIES:

Hdfc Bank Limited

Vs

Eurolife Healthcare Private Limited

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Ashutosh Agarwal, Ld. Counsel for the Liquidator present.
2. **IA-1993(MB)2024**: This is an application filed by the Applicant for taking 2nd progress report on record. The same is taken on record. Accordingly, IA-1993(MB)2024 is **allowed and disposed of**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)